

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 4484

TO BE ANSWERED ON MARCH 27, 2025

NUMBER OF SLUM DWELLERS IN TONK AND SAWAI MADHOPUR

NO. 4484. SHRI HARISH CHANDRA MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has conducted any survey to assess the number of slum dwellers in Tonk and Sawai Madhopur;**
- (b) if so, the details thereof along with the details of slum rehabilitation projects implemented in these districts; and**
- (c) the details of the number of the beneficiaries received/allotted houses under the Government schemes along with the number of pending applications in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country including Tonk and Sawai Madhopur. The data on the number of slums in the country are collected by the National Sample Survey Office (NSSO). As per the last data of slums collected by NSSO in 2012 during the 69th Round Survey, the estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums including Tonk and Sawai Madhopur. Apart from these surveys, no recent study on the number of persons living in slums has been conducted by the Government.

'Land' and 'Colonisation' are State subjects. Schemes related to housing and slum rehabilitation are implemented by State/Union

Territory (UT) Governments in their respective regions. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) to provide pucca house with basic amenities to eligible urban beneficiaries across the country including slum dwellers. Eligible beneficiaries can avail benefit of PMAY-U through available four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme provided flexibility to the beneficiaries including slum dwellers to avail the benefit under any vertical as per the requirement and eligibility criteria. ISSR vertical of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. However, slum dwellers could take benefit under any one of the verticals.

PMAY-U adopts a demand driven approach and there are no fixed targets. States/UTs assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.73 lakh have been grounded and 91.50 lakh are completed/delivered to the beneficiaries including slums in cities across the country, as on 17.03.2025. Out of total houses sanctioned under the scheme, about 29 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals of PMAY-U including Tonk and Sawai Madhopur districts of Rajasthan. No further proposals from States/UTs are pending for approval by the Ministry under PMAY-U.

Moreover, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and

launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries including slum dwellers through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The eligible slum dwellers may seek benefits of any vertical of PMAY-U 2.0. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.
